

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO 810
ANSWERED ON 20TH JULY, 2017

ROBs

810. SHRI ARVIND SAWANT:
SHRI RAMDAS C. TADAS:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:
SHRI PRAHLAD SINGH PATEL:

Will the Minister of ROAD TRANSPORT & HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether Road Over Bridges (ROBs) are being constructed on National Highways (NHs) under the Sethu Bharatam Scheme, if so, the details of ROBs that are proposed to be constructed under the Scheme, State-wise;
- (b) whether the Government has taken any measures to mobilise funds for completely certain ROB projects which were incomplete/pending due to lack of funds, if so the details thereof;
- (c) the amount spent on implementing ROB projects on NHs in the country during the last three years;
- (d) whether the Government has completed feasibility study of new ROB projects and the auditing of bridges in the country, if so, the details thereof, including the number of bridges in the dilapidated condition; and
- (e) the number of other steps taken/to be taken by the Government to make bridges strong and durable in the country?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) to (c) Yes Madam, initially the Ministry has identified 208 number of level crossings for construction of ROBs under Setu Bharatam through budgetary support (Details Annexed). No ROB under Setu Bharatam is incomplete or pending due to lack of fund. At present, an amount of Rs. 86.25 Crore have been spent on implementation.
- (d) Feasibility study of 87 ROBs under Setu Bharatam have been completed. The visual condition survey of bridges on National Highways has been undertaken under Indian Bridge Management System. 147 bridges have been found to be under rated requiring detailed study.
- (e) IRC guidelines (IRC 112-2011) relating to design of bridges have been issued to make bridges durable in various exposure conditions. Government has decided to have standard drawings on the basis of above guidelines.

**ANNEXURE REFERRED TO IN REPLY TO PART (A) OF LOK SABHA UNSTARRED
QUESTION NO. 810 FOR ANSWER ON 20.07.2017 ASKED BY SHRI ARVIND
SAWANT, SHRI RAMDAS C. TADAS, SHRIMATI BHAVANA PUNDALIKRAO
GAWALI PATIL
AND SSHRI PRAHLAD SINGH PATEL REGARDING ROBs**

Sl. no.	Name of State	No. of ROBs identified under Setu Bharatam Scheme
1	Andhra Pradesh	33
2	Assam	12
3	Bihar	20
4	Chhattisgarh	5
5	Gujarat	8
6	Haryana	10
7	Himachal Pradesh	5
8	Jharkhand	11
9	Karnataka	17
10	Kerala	4
11	Madhya Pradesh	6
12	Maharashtra	12
13	Odisha	4
14	Punjab	10
15	Rajasthan	9
16	Tamil Nadu	9
17	Telangana	0
17	Uttarakhand	2
18	Uttar Pradesh	9
19	West Bengal	22
Total		208
